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C.A.No. 6203 OF 1999

ITEM No.4

Court No. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 4 in Civil Appeal No. 6203 of 1999@@
CC

ACHINTYA K. SAHA

Appellant (s)

VERSUS

M/S.NANEE PRINTERS & ORS

Respondent (s)

(With Appln(s). for early hearing and office report)

Date : 08/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE BISHESHWAR PRASAD SINGH

For Appellant (s) Mr. Pijush K. Roy,Adv.
Mr. D. Mahesh Babu,Adv.
Mr. B.S. Rajesh Roshan,Adv.

For Respondent (s) Mr. Rana Mukherjee,Adv.
Mrs. Sumita Mukherjee,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....T.....T.....J
No orders.

(T.I. Rajput)
Court Master

(Shelly Sengupta)
Court Master